

(b) The State of Karnataka has been provided with the funds for five districts namely Belgaum, Ramnagar, Tumkur, Chikkaballapur and Bengaluru Rural District for digitization of cadastral maps, survey and resurvey and establishment of modern record rooms. Out of the sanctioned central share of ₹ 4019.89 lakh, a sum of ₹ 2451.20 lakh was released during the year 2012-13. As per information available on MIS, Karnataka Government has spent ₹ 22.56 lakh against the released amount of ₹ 2451.20 lakhs. However, all the Record of Rights (RTC) land records in Karnataka are already digitized from the resources of State Government under the prestigious project "BHOOMI".

(c) to (e) Government of Karnataka has not sent any proposal for other districts in this regard.

#### **Underutilisation of MGNREGA funds**

‡268. SHRI NARESH AGRAWAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the annual expenditure incurred by Government on providing 100 days employment under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is far below the budgetary provision;

(b) if so, the reasons therefor and the manner in which Government balances it; and

(c) if not, the number of people who should have been provided employment under MGNREGA and the number of people who actually got employment under the same during the last three years, yearwise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) No Sir. The table clearly elaborates that the annual expenditure has been more than the budget estimate.

(₹ in crore)

Financial year	Budget estimate	Central fund released	Expenditure by States/UTs
2015-16	34,699	37,340.72	44,002.59
2016-17	38,500	48,217.58	58,527.08
2017-18*	48,000	46,177.43	46,025.71

\*As on 13/12/2017

†Original notice of the question was received in Hindi.

The details of household provided employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years are given below:

(in crore)

Financial Year	Employment demanded by household	Employment offered to household	Employment provided to household
2014-15	4.65	4.64	4.14
2015-16	5.35	5.33	4.81
2016-17	5.69	5.68	5.12

#### Review of SAGY

269. SHRIMATI VANDANA CHAVAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government intends to review the Saansad Adarsh Gram Yojana (SAGY) in the near future and address the problems faced by MPs at ground level;
- (b) the details of measures taken for better implementation of SAGY during the last two years and the current year; and
- (c) whether Government intends specific fund allocation for the programme and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The Saansad Adarsh Gram Yojana (SAGY) is reviewed periodically by the Ministry. In order to ensure that the programme benefits reach the rural poor in full measure and the objectives of the scheme are achieved, the Ministry has evolved a comprehensive multilevel and multi-tool system of monitoring and evaluation of the implementation of its programmes which include review by the Union Ministers, Performance Review Committee meetings, National Level Monitors, Area Officers Scheme, Concurrent Evaluation and Impact Assessment studies. Concurrent monitoring mechanisms include the progress updated by States/Districts through SAGY website regarding identification of the Gram Panchayats, progress tracking of Village Development Plans and the progress reported for Panchayat Darpan indicators. A cloud